GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 3650

ANSWERED ON 10.08.2023

MEGA IRRIGATION PROJECTS

3650. SHRI UPENDRA SINGH RAWAT

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of the mega irrigation projects under completion in Uttar Pradesh, locationwise;
- (b) whether these projects have been delayed and if so, the reasons therefor;
- (c) whether the Government has made any effort to provide more funds for completion of such projects on time; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) Water being a State subject, planning and implementation of irrigation projects lies in the domain of the State Government concerned. Role of Government of India is limited to providing technical support, and partial financial assistance to identified projects under its ongoing schemes. Further, appraisal of inter-State major and medium irrigation projects is to be undertaken by Central Water Commission (CWC) under this Ministry.

During 2016-17, with its inclusion under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY), a revamped Accelerated Irrigation Benefit Programme (AIBP) was launched by this Ministry. 99 on-going major/medium irrigation projects were identified as priority projects, and included under PMKSY-AIBP, with assured financial assistance. 4 projects from the State of Uttar Pradesh have been included in the identified 99 priority projects, whose details are is given below.

Sl. No.	Name		assistance	Irrigation potential created (in thousand hectare)	
1.	Bansagar canal project	Shahdol district	143.51	100.13	Completed
2.	Arjun Sahayak project	Mahoba district	116.57	55.94	-do-*
		district	63.81	68.68	-do-*
	Saryu Nahar priyojana (National project)	Baharaich districct	1,097.94	330	-do-*

^{*} A few remnant works are under completion.

- **(b)** Except Bansagar canal project, the other three projects have faced some delays. Primary reasons for delay include issues encountered in land acquisition and in execution of railway and highway crossings, etc. Further, Covid related slow down also impacted progress of these projects.
- (c) to (d) As per the norms of PMKSY-AIBP, central assistance is frozen at the time of inclusion. Thereafter, even with cost escalation of the project, the central assistance component remains the same as that approved at the time of inclusion.

However, fast track proforma clearance for enhanced project cost has been granted by Central Water Commission under this Ministry, for Madhya Ganga canal phase II project and Saryu Nahar pariyojna. This revision of cost has facilitated drawal of loan from Long Term Irrigation Fund (LTIF) by the State Government as per enhanced State share.
